

†[INTEGRATED RURAL HEALTH PROGRAMME AT GANDHIGRAM]

*344. SHRI NAWAB SINGH CHAUHAN: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that the Ford Foundation have sanctioned funds for the Integrated Rural Health Programme at Gandhigram;

(b) if so, what are the main features of the scheme and how much amount has been sanctioned for the same; and

(c) what steps have so far been taken in the implementation of the Project?]

स्वास्थ्य मंत्री (श्री डी० पी० करमरकर):

(क) फोर्ड प्रतिष्ठान ने भारतीय चिकित्सा अनुसन्धान परिषद् और मद्रास सरकार को सहकार्यता में एक मार्गदर्शी स्वास्थ्य सेवा कार्यक्रम के संगठन के लिये गांधीग्राम को २०५,५०० डालर का एक अनुदान स्वीकृत किया है।

(ख) और (ग). परियोजना के मुख्य उद्देश्य ये हैं :—

(१) एक आधार रेखीय सर्वेक्षण के जरिये वर्तमान प्राकृतिक का निश्चयन करना, जिनके द्वारा गांधीग्राम क्षेत्र में रहने वाले व्यक्ति अपनी स्वास्थ्य समस्याओं को हल करते हैं, और

(२) भारत की आवश्यकताओं के अनुकूल ग्राम स्वास्थ्य सेवा की एक आधुनिक प्रणाली की संस्थापना और मूल्यांकन करना।

आधार रेखीय सर्वेक्षण के लिये भारतीय चिकित्सा अनुसन्धान परिषद् द्वारा ३२,००० रुपये की राशि स्वीकृत की गयी है और यह

कार्य, जो अप्रैल, १९५८ से आरम्भ होगा, १८ महीनों तक चलने की संभावना है।

†[THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) The Ford Foundation have approved a grant of \$205,500 to Gandhigram for organizing a Pilot Health Service programme in collaboration with the Indian Council of Medical Research and the Government of Madras.

(b) and (c). The main objectives of the Project are:

(i) to determine, through a base line survey, present patterns by which people in the Gandhigram area meet their health problems; and

(ii) to establish and evaluate a modern type of rural health service adapted to India's needs.

A sum of Rs. 32,000 for the base-line survey has been sanctioned by the Indian Council of Medical Research and the work which will commence from April 1958, is likely to last for a period of 18 months.]

DEVELOPMENT OF AYURVEDIC SYSTEM OF MEDICINE DURING THE SECOND FIVE YEAR PLAN PERIOD

*346. SHRI H. V. TRIPATHI: Will the Minister of HEALTH be pleased to state:

(a) the total amount that has been allotted to the Ayurvedic institutions in the Second Five Year Plan Period; and

(b) the amount that has been spent on the Ayurvedic institutions during the Second Five Year Plan Period till the end of 1957, year-wise and State-wise?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) A sum of Rs. 100 lakhs has been provided for the development of indigenous systems

of medicine during the Second Five Year Plan. No separate allocation has been made for the Ayurvedic system of medicine.

(b) A statement is laid on the Table of the Sabha.

STATEMENT

Amount spent for the Development of Ayurvedic System of Medicine during the Second Five Year Plan period

1956-57

Name of State	Amount spent Rs.
1. Bombay	6,53,074†
2. Kerala	16,666

†Includes Rs. 4,00,000 expenditure on Central Institute of Research in Indigenous Systems of Medicine, and Rs. 1,00,000 on the Post-Graduate Training Centre in Ayurveda, Jamnagar.

1957-58 (up to December, 1957)

Name of State	Amount Spent Rs.
1. Bombay	6,24,300†
2. Uttar Pradesh	22,000
3. Andhra Pradesh	90,000
4. Madras	7,200
5. Rajasthan	40,000
6. Kerala	30,000

†Includes Rs. 3,50,000 expenditure on the Central Institute of Research in Indigenous Systems of Medicine, and Rs. 2,25,000 on the Post-Graduate Training Centre in Ayurveda, Jamnagar.

SUPPLY OF STEEL TO ANDHRA PRADESH FOR MINOR AND MAJOR IRRIGATION SCHEMES

*348. SHRI K. SURYANARAYANA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that the Government of Andhra Pradesh has not been supplied sufficient quantity of steel by the Government of India to complete their minor and major irrigation schemes in that State; and

(b) the quantity of steel asked for and supplied to Andhra Pradesh in 1956 and 1957?

THE MINISTER OF IRRIGATION AND POWER (SHRI S. K. PATIL): (a) Yes, Sir.

(b) Year	Quantity asked for	Quantity supplied
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	(Tons)	(Tons)
1956-57	11,971	5,000
1957-58	19,879	12,027

EX-EMPLOYEES OF THE BARSII LIGHT RAILWAY

*350. DR. R. B. GOUR: Will the Minister of RAILWAYS be pleased to state:

(a) whether on the Central Railway's taking over the Barsii Light Railway all the ex-employees of that Railway have been termed as new entrants; and

(b) whether any decision has been taken by the Railway Board concerning:—

- the restoration of all increments lost to the employees since 1954, when the Railway was taken over,
- the restoration of wages that they drew on the 31st December, 1953, and
- accounting of service rendered by the employees to the B. L. Railway for the purposes of gratuity, provident fund, passes, leave, seniority and promotion?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN):

(a) The service of the ex-employees has been treated as continuous for the purposes of gratuity, provident fund, passes, leave and seniority to the extent permissible under the rules.

(b) (i) and (ii). The matter is under examination.

(iii) Does not arise in view of reply to part (a) above.